

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal.No.639/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th February 2018, 10.30 A.M

Name of the Company		Aasu Projects Pvt Ltd -Vs- ROC, WB		
Under Section		252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Mr. Kuldip Mallick, Adv. } for the Appellant }
 Mr. Niladri Khamar, Adv. } 14/2/18 .

O R D E R

Ld. Counsel for the appellant is present.

Affidavit of service produced by the appellant proves that the service of notice on the Registrar of Companies (ROC), West Bengal is made on 08/01/2018 by hand. However, no report or reply is filed by the ROC, West Bengal.

Let reminder be issued directing the ROC, West Bengal to file paragraphwise reply within 15 days of the receipt of the copy of this order. Issue certified copy of this order to the appellant for serving on the ROC, West Bengal and the appellant is directed to file affidavit of service.

List it on 13/03/2018 for hearing.

Sd
 (Jinan K.R.)
 Member (J)